

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH  
HYDERABAD**

**Original Application No.020/00785/2018  
Date of Order : 11.07.2019**

Between :

K.Ashok Kumar, S/o K.Anjaneyulu (late) (Group-A),  
Aged about 42 years, Occ : Divisional Forest Officer,  
Central Red Sanders Depot, Tirupati  
and Curator (FAC), S.A.Zoo Park,  
Pudipatla Road, Tirupati,  
Chittoor District. ... Applicant.

And

1. Union of India,  
Rep. by its Secretary to  
Government of India,  
Ministry of Personnel, P.G. and Pensions,  
Department of Personnel and Training (DoPT),  
3<sup>rd</sup> Block, Lok Nayak Bhavan,  
Khan Market, New Delhi.
2. Union of India,  
Represented by Secretary,  
Ministry of Environment, Forests & Climate Change,  
Indira Paryavaran Bhavan, Jorbagh Road,  
New Delhi – 110 003.
3. Union Public Service Commission,  
Represented by its Secretary,  
Dholpur House, Shahjahan Road,  
New Delhi – 110069.
4. State of Andhra Pradesh,  
Represented by its Chief Secretary,  
Government of Andhra Pradesh,  
A.P.Secretariat, Velagapudi, Guntur Dist.
5. State of Andhra Pradesh,  
Represented by its Secretary,

General Administration Department (Political),  
A.P.Secr5etariat, Velagapudi, Guntur Dist.

6. State of Andhra Pradesh,  
Represented by its Principal Secretary,  
Environment, Forests, Science & Technology Department,  
A.P.Secretariat, Velagapudi, Guntur Dist.

7. The Principal Chief Conservator of Forests (HOFF),  
Government of Andhra Pradesh,  
Aranya Bhavan, K.M.Munshi Road,  
Nagarampalem, Guntur, Andhra Pradesh. ... Respondents.

Counsel for the Applicant ... Mr.K.Sudhakar Reddy, Advocate  
Counsel for the Respondents ... Mrs.K.Rajitha, Sr.CGSC  
Mr.Ch.Srinivas, S.C. for A.P.  
Mr.B.N.Sharma, S.C. for UPSC

***CORAM:***

***Hon'ble Mr.B.V.Sudhakar*** ... ***Member (Admn.)***

**ORAL ORDER**

***{Per Hon'ble Mr.B.V.Sudhakar, Member (Admn.)}***

Mr.K.Sudhakar Reddy, learned counsel for the applicant seeks  
permissions to withdraw the OA. Permission granted.

2. Accordingly, OA is dismissed as withdrawn. There shall be no order  
as to costs.

***(B.V.SUDHAKAR)***  
***MEMBER (ADMN.)***

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